

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/262/ (IB)/2017

NAME OF THE PETITIONER(S) : SARAVANAA DISTRIBUTORS PARTNERSHIP FIRM

NAME OF THE RESPONDENT(S) : LAKSHMI APPARELS & WOVENS LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	R. SIDHARTH	Counsel for Respondent	R. Sidharth
2.	A. G. SATHYANARAYANA for A. K. MYLSAMY	Counsel for Petitioner	A. G. Sathyanarayana

ORDER

Counsel representing both the parties present. Counsel for petitioner is directed to file an affidavit and bank statement as per Section 9(3)(b)(c) of the I&B Code, 2016. Counsel for respondent prayed time for seeking instruction from the client in relation to the settlement of outstanding debt. At request, time is enlarged. Put up on **14.06.2017 at 02.30 P.M.**


(CH. MOHD. SHARIEF TARIQ)
 (MEMBER (JUDICIAL))


(K. ANANTHA PADMANABHA SWAMY)
 (MEMBER (JUDICIAL))